

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**  
**LOK SABHA**  
**UNSTARRED QUESTION NO.2765**  
**(TO BE ANSWERED ON 12.03.2021)**

**TELECAST OF DOORDARSHAN CHANNELS**

**2765.        SHRIMATI ANNPURNA DEVI:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government is aware that all the channels of Doordarshan are not being telecast on DTH and cable networks;**
- (b) if so, whether the Government proposes to issue guidelines to all DTH and cable operators to mandatorily telecast Doordarshan Jharkhand;**
- (c) if so, the time by which it is likely to be telecast; and**
- (d) if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR)**

- (a) In terms of provisions under Section 8 of the Cable Television Networks (Regulation) Act, 1995, this Ministry has notified 25 channels of Doordarshan (including Gyan Darshan), besides Lok Sabha and Rajya Sabha Television Channels that are to be compulsorily carried by Direct-To-Home (DTH) and Cable Networks.
- (b) No proposal is under consideration to notify Doordarshan Jharkhand as a mandatory channel to be carried by DTH/Cable Operators.
- (c) Does not arise.
- (d) The notification of the channel to be mandatorily carried would precede review of the existing mandatory channels notified, rationale for the same etc.

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